

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 22<sup>nd</sup> day of May, **2019**

**ORIGINAL APPLICATION NO. 330/00535 of 2014**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Smt. Janki Devi and others ..... Applicants.

**VERSUS**

Union of India and others ..... Respondents

Advocates for the Applicant : Shri K.K. Yadav/Shri O.P. Yadav

Advocate for the Respondents : Shri Satish Kumar Mishra

**ORDER**

List revised. None is present for the parties.

2. On perusal of file, it is seen that even on previous date i.e. 15.4.2019, counsel for the applicants was not present to pursue the case. Today also, no one is present on behalf of the applicants to pursue his case. It seems that the applicants have lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Manish/-